

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 119
CP No. 23/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Vaibhav Todwal & Anr.

.... Petitioners

Versus

SRG Insulators Pvt. Ltd. (Part IX) & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Petitioner : Prateek Kedawat, Adv.
For the Respondent : Anang Shandilya, Adv.
Pranav Kumar, CS

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Applicant.
Mr. Anang Shandilya, Adv. appeared on behalf of the Respondent, seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the other side. List the matter on 05.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 02, 2024